COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2016

Dated: 21st March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Shree Cement Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Mumar Mihir

Counsel for the Respondent(s): Mr. Ritesh Khare

Mr. Akhilesh for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on **22.05.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/vt